

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

Subject: Compassionate appointment of Shri Sunil Kumar S/o Late Shri Durga Dass (Ex-Process Server) R/o Sounder Dachhan, Tehsil & District Kishtwar in terms of SRO-43.

ORDER

No. 14 of 2021 / Psy

Dated: 04-03-2021

In pursuance of Jammu and Kashmir Compassionate Appointment of Rules, 1994, Shri Sunil Kumar S/o Late Durga Dass (Ex-Process Server) R/o Sounder Dachhan, Tehsil & District Kishtwar is hereby appointed substantively as Process server in the Pay Level SL 3 (19900-63200), and is posted as such in District cadre Doda against an available vacancy of Process Server. The appointment shall be subject to successful completion of probation under rules in place.

Note:

- i) The appointee shall join before the Principal District & Sessions Judge, Bhandarwah within a period of 21 days from the date of issuance of this order; thereafter PDJ Bhandarwah shall adjust him against the available post of Process Server in his District.
- ii) The concerned Presiding Officer of the Court, where the appointee will be adjusted by the PDJ, Bhandarwah, shall get all the testimonials of the appointee verified from the concerned authorities;
- iii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, his appointment shall be deemed cancelled ab-initio and he shall have no claim on his appointment.
- iv) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.

By Order.

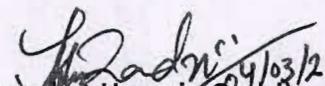
-Sd/-
Principal Secretary to,
Hon'ble the Chief Justice

No.: 583-90/Psy-551

Dated 04-03-2021

Copy to the:-

- 1 Registrar General, High Court of J&K, Jammu.
- 2 Registrar Vigilance, High Court of J&K, Jammu.
- 3 Registrar Rules, High Court of J&K, Jammu.
..... for information.
- 4 Pr. District & Sessions Judge Bhandarwah for information and necessary action.
- 5 Director Finance, High Court of J&K Main wing, Jammu for information.
- 6 Chief Librarian, High Court of J&K, Jammu/Srinagar for information.
- 7 Shri. _____ for compliance.
- 8 I/C NIC for uploading on the High Court Website.


(Showkat Hussain Qadri)
Assistant Registrar